

(8)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. No. 2421/89

New Delhi, dated the 31-5-1994.

Hon'ble Sh.S.R. Adige, Member(A)

Hon'ble Smt. Lakshmi Swaminathan, M(J)

MS. Krishna Dutta,
S/o Sh. R.K. Dutta
R/O G-1349, Chittranjan Park,
New Delhi-19

... Applicant

(None for the applicant)

Versus

1. Educational and Technical Advisor,
Govt. of India
Ministry of Human Resource Development,
(Deptt. of Education)
Shastri Bhawan, New Delhi.
2. Lt. Governor, Administrator,
Delhi Administration, Raj Niwas Marg,
Delhi.
3. The Director-cum-Secretary,
Directorate Training & Tech. Education,
Rouse Avenue, Dyal Singh Library Building,
New Delhi.
4. The Secretary,
Tech. Education, Delhi Admn.
5-Alipur Road, Delhi.
5. The Chief Secretary,
Delhi Administration, 5 Alipur Road, Delhi
6. The Secretary (Services)
Delhi Administration, 5, Alipur Road, Delhi
7. The Secretary (Home) Delhi
Administration.....
8. The Principal (MS. M.Y. Sule)
Women Polytechnic Maharani Bagh,
New Delhi.

... Respondents

(By Advocate Sh. D.N. Gberdhan)

ORDER (ORAL)

(Hon'ble Sh.S.R. Adige, Member(A))

None for the applicant, although we have waited
for a considerable length of time. On 11.5.94, when this
case had come ^{up for} ~~for~~ ⁱⁿ ~~and~~ a notices ⁱⁿ ~~was~~ ^{sent over} ~~was~~ issued, because this

case was listed on the board after a long passage of time.
Service report ^{of} notice has been received but ^{the} applicant has
still not appeared, either in person or through his counsel.

It appears that applicant is not interested in
pursuing the case. In the circumstances, this application is
dismissed for default and non prosecution. Shri Goberdhan ^{in respondents,}
undertakes to file memo. of appearance during the course of
the day.

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)

Member (J)

S.R. Adige
(S.R. Adige)

Member (A)

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